

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.11- IA/699(AHM) 2024
In
CP(IB) 593 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Omkara Assets Reconstruction Pvt Ltd
V/s
Avadh Fibres Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 30/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep Adesara, Advocate
For the Respondent :

ORDER

IA/699(AHM) 2024

This is an application filed by the liquidator to place on record the Quarterly Progress Report of the Liquidation Process of the Corporate Debtor for the period from 01/01/2024 to 31/03/2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/699(AHM) 2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)